

Tourists Rush to Kulu Valley

3613. Shri Daljit Singh: Will the Minister of Transport and Communications be pleased to state —

(a) whether it is a fact that there was an extraordinary rush of tourists to Kulu Valley during the year 1958-59, and

(b) If so, the number of Indians and Foreign tourists who visited Kulu Valley during that period (month-wise)?

The Minister of State in the Ministry of Transport and Communications (Shri Raj Bahadar): (a) There was a substantial increase of tourist traffic to Kulu Valley in the calendar year 1958 as compared to the previous two years 1956 and 1957

(b) Figures for the months Jan-March 1959 are not yet available. The figures of Indian and foreign tourists who visited Kulu Valley during the calendar year 1958 (month-wise) as furnished by the State Government are given below —

Year 1958	Indians	Foreigner
January		
February		
March	93	7
April	271	2
May	465	44
June	523	14
July	356	26
August	391	5
September	421	16
October	788	6
November	324	1
December	9	
TOTAL	3,641	121

Trawl Nets

3614 Shri Amar. Will the Minister of Food and Agriculture be pleased to state

(a) whether it is a fact that trawl nets are lying idle in Bombay for the last two or three years, and

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(b) if so, the reasons thereof?

The Minister of Food and Agriculture (Shri A. P. Jain): (a) No, Sir

(b) Does not arise

Wheat Stocks in Bombay

3615. Shri Pangarkar: Will the Minister of Food and Agriculture be pleased to state

(a) whether it is a fact that wheat stocks in some cities in Bombay State have been frozen, and

(b) if so, whether the permission of Central Government was obtained in this matter?

The Minister of Food and Agriculture (Shri A. P. Jain). (a) Some stocks of wheat were seized by the Police in Bombay City for infringement of the provisions of the Import-export Foodgrains (Prohibition of Unauthorized Sale) Order, 1958 and the Bombay Foodgrains Dealers Licensing Order, 1958

(b) Where the law permits the seizure of stocks of foodgrains in respect of which there has been infringement of statutory orders, specific permission of the Central Government or other authority is not necessary before such a seizure is made

Export of Wheat from Punjab

3616 Shri Ram Krishan Gupta Will the Minister of Food and Agriculture be pleased to state

(a) whether the Punjab Government sent a proposal in the month of January this year to the Central Government to impose a ban on the export of wheat from Punjab for the next two months, and

(b) if so, nature of the action taken by Government in this respect?

The Minister of Food and Agriculture (Shri A. P. Jain). (a) Yes, Sir

(b) The Central Government did not agree to the proposal as that would have had adverse repercussions